GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA STARRED QUESTION NO.189 TO BE ANSWERED ON 29.07.2022

DEATH OF INDIAN CITIZENS ABROAD

†*189. SHRIMATI KESHARI DEVI PATEL: SHRI VIJAY BAGHEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indian citizens who go abroad for private jobs, State/UT-wise including Uttar Pradesh;
- (b) the number of Indian citizens who went abroad for private jobs and died at the workplace during the last three years;
- (c) whether the Government has investigated or proposes to investigate such cases;
- (d) if so, the details thereof along with the grievances registered by the Indian citizens during the said period along with number of cases resolved and pending;
- (e) whether the Government provides financial assistance and other facilities to the dependents of such citizens; and
- (f) if so, the details thereof?

ANSWER THE MINISTER OF EXTERNAL AFFAIRS [DR. SUBRAHMANYAM JAISHANKAR]

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE LOK SABHA STARRED QUESTION NO. *189 REGARDING "DEATH OF INDIAN CITIZENS ABROAD" TO BE ANSWERED ON 29.07.2022

The Ministry of External Affairs maintains the data in respect of Emigration Check Required (ECR) passport holding Indian workers, emigrating through legal channel (e-Migrate portal) to any of the 18 ECR countries for overseas employment. State and UT-wise Emigration Clearances granted to such workers during the last three years is enclosed at Annexure-A.

Cases of accidental deaths of Indian citizens are investigated by respective police authorities and enforcement agencies of concerned foreign country. In cases where the families of deceased request for post-mortem or reinvestigation, our Missions/Posts abroad liaise with concerned foreign Government to facilitate the same. As per the information available with the Ministry, out of 2570 death related grievances registered, 2478 have been resolved. The Government has taken several steps including online mechanism including a multi-lingual 24X7 helpline to facilitate grievance redressal.

Whenever an Indian migrant worker dies abroad, concerned Indian Mission/Post provides immediate necessary assistance such as completion of the procedures related to death registration, local cremation/burial or transportation of the mortal remains to India, investigation, securing and settlement of end of service benefits and compensation from the employer and follow up on cases of death compensation with the local authorities, courts and insurance agencies, whenever required.

The Indian Mission/Posts abroad also utilise the Indian Community Welfare Fund (ICWF) to provide assistance to overseas Indian citizens and their dependents in times of distress including in the process of settlement of death cases and transportation of mortal remains to India. In addition, the Pravasi Bharatiya Bima Yojana (PBBY) launched in 2003 and further revised in 2017 to expand the scope of insurance coverage, is a mandatory insurance scheme aimed at safeguarding the interests of Indian emigrant workers falling under ECR category going for overseas employment to ECR countries. The scheme provides an insurance cover of INR 10 lakh and other benefits in case of accidental death or permanent disability leading to job loss at a nominal insurance premium of INR 275/- for two years or INR 375/- for three years validity.

ANNEXURE-A

The number of Indian citizens who went abroad for private jobs, State/UT-wise including Uttar Pradesh (data of Emigration Clearance issued for ECR countries)

SNo	STATE	<u>2020</u>	<u>2021</u>	2022 (Upto 30 th June)	<u>Total</u>
1	UTTAR PRADESH	28911	35221	67240	131372
2	BIHAR	13911	24526	31081	69518
3	WEST BENGAL	7425	9917	15288	32630
4	RAJASTHAN	6126	11345	13733	31204
5	TAMIL NADU	6476	8830	10709	26015
6	KERALA	8487	10560	6255	25302
7	ANDHRA PRADESH	3882	5482	8911	18275
8	PUNJAB	3317	5983	4955	14255
9	TELANGANA	2984	4375	6042	13401
10	ODISHA	2199	4179	3181	9559
11	MAHARASHTRA	2592	2828	3444	8864
12	KARNATAKA	1476	2143	2866	6485
13	JAMMU & KASHMIR	1095	992	2717	4804
14	GUJARAT	1494	1583	1715	4792
15	JHARKHAND	831	1481	1936	4248
16	UTTARAKHAND	821	864	1818	3503
17	ASSAM	566	395	1886	2847
18	DELHI	388	508	788	1684
19	HARYANA	314	459	576	1349
20	MADHYA PRADESH	220	232	604	1056
21	TRIPURA	248	145	472	865
22	GOA	105	262	321	688
23	HIMACHAL PRADESH	115	145	214	474
24	PUDUCHERRY	75	123	168	366
25	CHANDIGARH	30	45	197	272
26	CHHATTISGARH	33	24	62	119
27	DAMAN & DIU	11	0	6	17
28	MANIPUR	4	9	4	17
29	MEGHALAYA	3	3	5	11
30	ANDAMAN & NICOBAR	2	0	5	7
31	NAGALAND	1	4	1	6
32	ARUNACHAL PRADESH	0	1	2	3
33	SIKKIM	1	0	2	3
34	DADRA & NAGAR HAVELI	2	0	0	2
35	LAKSHADWEEP	0	0	2	2
36	LADAKH	0	0	0	0
37	MIZORAM	0	0	0	0
	Total	94145	132673	189206	416024
